

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-115-2020**

M/s Suvarn Rajaram Bandekar

... Petitioner

Versus

State of Goa through  
Chief Secretary & Ors.

... Respondents

Shri Shailesh Henriques, Advocate for the Petitioner.

Shri B. Sardesai, Advocate for the Respondent No.4(g).

Ms. M. Correia, Additional Government Advocate for the Respondents  
No.1 to 3.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 31<sup>st</sup> July 2020****P.C. :**At the request of the petitioner's counsel, post the matter on  
07.08.2020.**DAMA SESHADRI NAIDU, J.**

NH